



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>CS(COMM) 733/2022</u> M/S HCL INFOSYSTEMS LIMITED

.....Plaintiff

Through: Mr. Abhishek Gusain and

Mr. Harshit S. Gahlot,

Advocates.

versus

M/S PRESTO INFOSOLUTIONS PVT. LTD.

....Defendant

Through: Ms. Purnima Maheshwari,

Advocate.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEEPAK DABAS (DHJS)

ORDER 03.09.2025

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- 1. Pleadings are complete.
- 2. Joint document schedule is already on record.
- 3. Affidavit of admission/denial of documents are also on record.
- 4. Hard copy of documents which were e-filed are also on record.
- 5. Re-notify on 27.11.2025 for admission/denial of documents and marking of exhibits, as requested on behalf of parties.

DEEPAK DABAS (DHJS), JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 3, 2025/anj